	(Fi	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	178	879943372	178	763453891	6.79		116489481		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	9776910364	2	1215887273	10.81			8561023091	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	9527145762	1	9210840531	81.89		316305231		<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	4	243092987	4	54006344	0.48		189086643		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	3511640	2	3511640	0.03				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
	Total	187	20430604125	187	11247699679	100.00		621881355	8561023091	